

13.05 hrs.

**PUBLIC ACCOUNTS COMMITTEE
 HUNDRED AND THIRTY-SEVENTH REPORT**

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I beg to present the Hundred and thirty-seventh Report of the Public Accounts Committee on paragraph 43 of the Report of the Comptroller and Auditor-General of India for the year 1972-73, Union Government (Civil) relating to the Department of Supply regarding Purchase of Blankets.

श्री भोवन्त्र झा (जयनगर) : कार्लिंग
 प्रदर्शन में जो मैटर उठाया गया, उसमें जो
 नाम लिया गया है और पार्टी के बारे में जो
 बात कही गई है, मैं चाहूंगा कि उस का जवाब
 है।

MR. SPEAKER: I have passed on to the next item

13.07 hrs.

**STATEMENT BY SHRI MOHAN
 DHARIA ON HIS RESIGNATION
 FROM THE COUNCIL OF
 MINISTERS**

MR. SPEAKER: Mr. Mohan Dharia, earlier I received the gist and points of your speech, but I received this statement while sitting here and I have not been able to see the statement, but you can read that.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I request that the same may be circulated to Members.

MR. SPEAKER: It came to me while I was sitting here.

Mr. Mohan Dharia.

SHRI MOHAN DHARIA (Poona): Mr. Speaker, I rise to discharge a painful parliamentary duty which is

cast upon me. It cannot be a pleasure to make this personal statement to explain the situation in which I resigned from the Central Council of Ministers. I am on my legs with full sense of responsibility and accountability towards this august House and to the people of the country.

Sir, to make my statement explicit to the Hon'ble Members of this House, I reproduce from the Prime Minister's letter of March 1, 1975 received by me at 1.15 PM on March 2:

'I have been astonished to read newspaper reports of some of your speeches and also your reply to the letter of the Maharashtra Pradesh Congress Committee. It is obvious that your views on this issue are not in conformity with the thinking of the Congress Party.'

If you had any doubts was it not your duty to convey them to me? In the circumstances it is not proper for you to continue in the Council of Ministers. I am informing the President accordingly.'

After the receipt of this letter, I immediately sent my letter of resignation to Rashtrapatiji which is as follows:

'I have just received a letter from the Prime Minister, copy of which is attached herewith. Had the Prime Minister shown the courtesy of indicating me her intention, either directly or indirectly, I would have immediately and willingly tendered my resignation. This letter of mine may kindly be treated as my resignation from the Council of Ministers of the Government of India. I will offer my comments in this matter either through a statement to be made in Lok Sabha or through a press conference.'